

NAME OF CORPOATE DEBTOR : **M/S JTPL PRIVATE LIMITED**

DATE OF COMMENCEMENT OF CIRP : **15TH APRIL 2024**

LIST OF CREDITORS AS ON : **1ST JULY, 2024**

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

(AMOUNT IN Rs)

S.NO	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS, IF ANY
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
1	OFFICE OF ADDITIONAL DEPUTY COMMISSIONER (URBAN DEVELOPMENT)	STATE GOVERNMENT - PUNJAB	21-05-2024	15,57,68,675	-	-	-	NA	15,57,68,675	-	15,57,68,675	-	A letter is received from office of Additional Deputy Commissioner Urban Developemnt , SAS Nagar. It was inform that an amount of Rs 15,75,68,675/- towards EDC charges as on 31.03.2024 is pending against license number : LDC01/2008 Of 69.40 Acre and LCD/CA-3DDLG/PTA-2013 of 9.97 Acre issued to M/s JTPL Private Limited. It was also informed that a civil writ petition number 36734 of 2019 is pending in Hon'ble Punjab and Haryana High Court, Chandigarh. RP has sent an email on 04.05.2024 and reminder mail on 18.06.2024 andon 26.06.2024 for provide us with details regarding the issuance of Electricity Meters in JTPL CITY, a Township Project located at Kharar, Sas Nagar, Mohali. Additionally, we seek clarification on why electricity has not been provided in JTPL CITY. And ask for file the claim as per Form-A in the CIRP of JTPL Private Limited, if any.
2	PUNJAB STATE POWER CORPORATION LIMITED (PSPCL) KHARAR DIVISION	STATE GOVERNMENT - PUNJAB	-	-	-	-	-	NA	-	-	-	-	Claim is yet to receive.
TOTAL				15,57,68,675	-	-	-		15,57,68,675		15,57,68,675	-	

Sd-
CMA Sandeep Goel
Interim Resolution Professional
M/s JTPL Private Limited

Date: 01.07.2024
Place: New Delhi